

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 69

Dated Guwahati, the 11th December, 2015

In exercise of Powers conferred under Section 16 of the Advocates' Act, 1961, read with Rule 8(b) of Schedule – E in Chapter XIV of the Gauhati High Court Rules, Hon'ble the Chief Justice (Acting) is pleased to designate Shri Ranji Thomas, Advocate General, State of Arunachal Pradesh as Senior Advocate with effect from the date of issue of this Notification.

By Order,

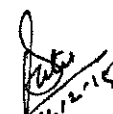
Sd/- B.K. Chetri,

REGISTRAR (JUDICIAL)

Memo No. HC. III - 31/2009/ 3261-81 / G, Dated 11th December, 2015

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General / Registrar, High Court of _____
3. The Secretary to the Bar Council of India, New Delhi.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Registrar (Vigilance / Admn./ Estt.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl
7. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
8. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
9. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar
10. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati
11. Shri Ranji Thomas, Advocate General, Arunachal Pradesh.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Joint Registrar, Gauhati High Court, Itanagar Bench. Naharlagun
14. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
15. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
16. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun.
17. The District & Sessions Judge _____ (Assam).
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Pvt. Secy. to Hon'ble Mr./Mrs./Dr.(Mrs.) Justice _____, Gauhati High Court, Ghy.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

11.12.15